

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:393
ANSWERED ON:23.11.2011
CONSTRUCTION OF BUILDING FOR SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the existing number of primary, middle and secondary schools which do not have their own buildings in the country, State-wise;
- (b) whether the Government has formulated any scheme to provide school buildings to all schools;
- (c) if so, the details thereof, alongwith the time limit set for this purpose;
- (d) the number of school buildings constructed by the Government during the last three years and the current year, State-wise and year-wise; and
- (e) the funds provided to each State/UT for this purpose during the above period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) A statement giving state-wise details of primary, upper primary and secondary schools which do not have their own buildings is given in Annexure-I.
- (b) & (c): Under Sarva Shiksha Abhiyan (SSA) 1,92,754 primary and 1,07,054 upper primary school buildings have been sanctioned. Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), which was launched in March, 2009 and which seeks to enhance access to secondary education, 35,547 existing secondary schools have been approved for infrastructure strengthening and improvement. As per the mandate given in the Right of Children to Free And Compulsory Education 2009, appropriate Governments are required to establish within such area or limits of neighborhood, as may be prescribed, a school where it is not so established within a period of three years from the commencement of the Act. The appropriate Governments are also required to provide school infrastructure in accordance with the norms prescribed in the Schedule to the Act.
- (d) A statement giving state-wise details of elementary school buildings and additional classrooms constructed under SSA during the last three years and current year is given in Annexure-II.
- (e) A statement giving state-wise details of outlays approved for school infrastructure work under SSA programme during the last three years & current year given in Annexure- III.